

**Form A**

**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF WELMEDIX HEALTHCARE PRIVATE LIMITED**

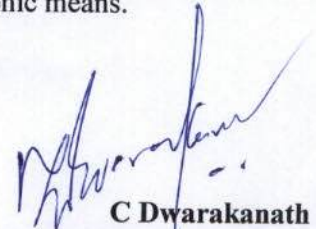
|    |                                                                                              |                                                                                                                                                                                                                                                                                |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name Of Corporate Person                                                                     | WELMEDIX HEALTHCARE PRIVATE LIMITED                                                                                                                                                                                                                                            |
| 2. | Date Of Incorporation Of Corporate Person                                                    | 27 <sup>th</sup> May, 2016                                                                                                                                                                                                                                                     |
| 3. | Authority Under Which Corporate Person Is Incorporated / Registered                          | Registrar of Companies, Karnataka                                                                                                                                                                                                                                              |
| 4. | Corporate Identity Number / <del>Limited Liability</del> Identity Number Of Corporate Person | U74999KA2016FTC093671                                                                                                                                                                                                                                                          |
| 5. | Address Of The Registered Office And Principal Office (If Any) Of Corporate Person           | No. 3237, 1 <sup>st</sup> Floor, Vishwabharathi HBCS Layout 4 <sup>th</sup> Phase, Girinagar, Bengaluru, Karnataka-560085                                                                                                                                                      |
| 6. | Liquidation Commencement Date Of Corporate Person                                            | 24 <sup>th</sup> December, 2019                                                                                                                                                                                                                                                |
| 7. | Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator | C Dwarakanath<br>No.31, Vidya Bhavan, 3 <sup>rd</sup> Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru – 560004<br>Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318<br>Email: dwarakanath.c@gmail.com<br>Tel: 080-41203012 |
| 8. | Last Date For Submission Of Claims                                                           | 23 <sup>rd</sup> January, 2020                                                                                                                                                                                                                                                 |

**Notice** is hereby given that the **WELMEDIX HEALTHCARE PRIVATE LIMITED** has commenced voluntary liquidation on 24<sup>th</sup> December, 2019

The stakeholders of WELMEDIX HEALTHCARE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23<sup>rd</sup> January, 2020 to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



C Dwarakanath  
Liquidator of Welmedix Healthcare Private Limited

Date: 24<sup>th</sup> December, 2019

Place: Bengaluru

**C.DWARAKANATH**  
Insolvency Professional  
Regn. No. IBBI/IPA -002/  
IP- N00711/2018-2019/12318